## **RAJYA SABHA**

Tuesday, the 17th March, 2015/26th Phalguna, 1936 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

## MEMBERS SWORN

Shri Amar Shankar Sable (Maharashtra)

Shri Raj Babbar (Uttarakhand)

Ms. Dola Sen (West Bengal)

MR. DEPUTY CHAIRMAN in the Chair.

## PAPERS LAID ON THE TABLE

## **Notifications of the Ministry of Corporate Affairs**

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS; AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I lay on the Table, under sub-section (3) of Section 63 of the Competition Act, 2002, a copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs:-

(1) G.S.R. 70 (E), dated the 4th February, 2015, publishing the Competition Commission of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Amendment Rules, 2015.

[Placed in Library. See No. L.T. 2154/16/15]

(2) S.O. 354 (E), dated the 5th February, 2015, notifying exemptions to the Vesseles Sharing Agreements of Liner Shipping Industry from the provisions of section 3 of the Competition Act, 2002 for a period of one year from the date of publication of this Notification.

[Placed in Library. See No. L.T. 2155/16/15]

Reports and Accounts (2013-14) of various institutes, Academy, Society and Authority

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I lay on the Table